

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1522
ANSWERED ON – 02/08/2023

**STATUS OF LAND ACQUISITION FOR EXPANSION OF NH FROM
KASARGOD TO THIRUVANANTHAPURAM**

1522. SHRI PRAKASH JAVADEKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the land acquisition for expansion and new alignments of National Highway from Kasargod to Thiruvananthapuram is complete;
- (b) details of the acquisitions completed;
- (c) reasons for delay in acquisition;
- (d) action NHAI has taken and proposes to take; and
- (e) the response of the State Government?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) 1077 Hectare of land out of 1082 hectare required for widening of National Highway (NH) - 66 in the State of Kerala has been acquired and is under possession of National Highways Authority of India (NHAI).
- (c) to (e) The main reason for delay in land acquisition is huge number of litigations and stay orders issued against possession of the land by various Hon'ble courts. Efforts have been made with the help of Government of Kerala by NHAI to take possession of the balance land.
